

GOVERNMENT OF INDIA
MINISTRY OF AYUSH
LOK SABHA
UNSTARRED QUESTION NO. 1125
TO BE ANSWERED ON 24.07.2026

AYUSH Visa

1125. Dr. Lata Wankhede:

Smt. Shambhavi:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has recently observed a significant increase in international patients utilising the specialised "AYUSH Visa" category, if so, the details thereof;
- (b) whether this dedicated visa stream has successfully positioned India as a global hub for authentic and standardised traditional medicine, particularly in Madhya Pradesh, if so, the details thereof;
- (c) whether the Government has partnered with the Ministry of Tourism to establish "AYUSH Wellness Hubs" at all major international airports, if so, the details thereof;
- (d) whether the recent accreditation of fifty AYUSH hospitals by the National Accreditation Board for Hospitals & Healthcare Providers (NABH) has enhanced the global credibility of Indian traditional medicine, if so, the details thereof;
- (e) whether the Government is providing specialised fiscal incentives to private healthcare providers for developing world-class AYUSH treatment centres in the country, if so, the details thereof; and
- (f) whether there is a roadmap to double the foreign exchange earnings from AYUSH-based medical value travel by 2027 and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)

- (a) The Government introduced the Ayush Visa on 27 July 2023 to facilitate international visitors seeking Ayush-based treatment. The Ayush Visa (M-3) and Ayush Attendant Visa (M-4)

are distinct sub-categories under the Medical Visa, enabling foreign nationals and their attendants to avail Ayush treatment in India. Details of the Ayush visa obtained are provided in Annexure-I.

(b) The Government has undertaken various initiatives to promote the Ayush Visa through social media, the official website and other outreach platforms across the country, including Madhya Pradesh. The Medical and Ayush Visa Portal, administered by the Ministry of Home Affairs (MHA), facilitates registration of eligible Ayush hospitals and issuance of invitation letters for foreign patients. The Ministry of Ayush issued letters dated 20.05.2024 and 22.12.2025 to all States/UTs, including Madhya Pradesh, and other stakeholders for registration on the Portal. Further, the Standard Operating Procedures (SOPs) issued by MHA were circulated to all concerned stakeholders for effective implementation of the Ayush Visa.

(c) At present, no proposal for establishment of Ayush Wellness Hubs at all major international airports is under consideration in Ministry of Ayush.

(d) National Accreditation Board for Hospitals and Healthcare Providers (NABH) a constituent board of the Quality Council of India (QCI), is accredited by the International Society for Quality in Health Care (ISQua), a globally recognized organization that evaluates and accredits healthcare accreditation bodies. ISQua accreditation signifies that NABH's standards, assessment processes, and accreditation methodology are aligned with internationally accepted benchmarks for quality and patient safety in healthcare.

(e) Ministry of Ayush does not provide any dedicated fiscal incentives exclusively to private healthcare providers for establishing world-class Ayush treatment centres.

(f) The Government has adopted various measures to promote Ayush-based Medical Value Travel (MVT) and strengthen India's position as a global destination for traditional medicine and wellness. These include the National Strategy and Roadmap for Medical and Wellness Tourism, introduction of the Ayush Visa (M-3) and Ayush Attendant Visa (M-4), implementation of the Central Sector Scheme for Promotion of International Cooperation for Ayush, promotion of NABH-accredited Ayush hospitals and wellness centres, launch of the Ayush Quality Mark, operationalisation of Standard Treatment Guidelines (STGs), international academic collaborations and scholarships, establishment of the Ayurveda Training Accreditation Board (ATAB) and Yoga Certification Board (YCB), collaboration with the India Tourism

Development Corporation (ITDC), and organisation of Ayush-based Medical Value Travel Summits. However, the Ministry has not fixed any specific target to double the foreign exchange earnings from Ayush-based Medical Value Travel by 2027.

ANNEXURE-I

e-Visa	2024	2025	2026 (till 30.06.2026)
Ayush Visa	1106	2306	1211
Ayush Attendant Visa	116	511	464
Total	1222	2817	1675

Regular visa	2024	2025	2026 (till 30.06.2026)
Ayush Visa	88	110	132
Ayush Attendant Visa	44	75	94
Total	132	185	226